

SPECIAL BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	A P INDUSTRIES VS STESALIT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**ORDER**

1. None appears for the parties.
2. This is a transfer petition from the Hon'ble High Court of Calcutta. It is seen from order dated 31.01.2023, none appeared before the Hon'ble High Court of Calcutta while this matter was transferred. Await presence of both sides.
3. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information on record.
4. Post this matter before Regular Bench for hearing on **10.04.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*Ar.*